

NOTICE

IT IS HEREBY NOTIFIED for information of the advocates, litigants and parties appearing in person that :

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The Hon'ble Shri Justice N.M. Jamdar will take up the matters relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996 on every **Friday at 2.30 p.m.**, till further orders

By order

Sd/-

(Kiran A.Bagi)

Registrar Judicial

Date : 05-07-2018

Place : Panaji, Goa